

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is to notify that on account of non-availability of Hon'ble Mr. Justice Tashi Rabstan on 17th April, 2023, the Hon'ble Regular Division Bench (DB-II) presided over by his lordship on the aforesaid date, shall now be replaced by the newly constituted Hon'ble Division Bench comprising of Hon'ble Ms. Justice Sindhu Sharma and Hon'ble Mr. Justice Puneet Gupta.

Further, the cases listed on the date *supra* before the Single Bench (SB-II) of Hon'ble Ms. Justice Sindhu Sharma in the Regular Cause list, shall now be taken up by the following Single Benches:-

Name of the Hon'ble Single Bench	Cases assigned
Hon'ble Mr. Justice Sanjay Dhar	From Sr. Nos. 1 to 22
Hon'ble Mr. Justice Javed Iqbal Wani	From Sr. Nos. 23 to 44
Hon'ble Mr. Justice Mohd. Akram Chowdhary	From Sr. Nos. 45 to 67
Hon'ble Ms. Justice Moksha Khajuria Kazmi	From Sr. Nos. 68 to 90

However, the aforesaid assigned matters shall **exclude part-heard, tied-up and habeas corpus matters.**

The notice is issued pursuant to the Communication No. 19368/RG Dated 13-04-2023 issued by the Worthy Registrar General.

Sd/-

Dated:- 15-04-2023. Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Tashi Rabstan, for information and with the request that the case files be sent to the concerned transferee Court.
2. Secretary and Bench Secretary to Hon'ble Ms. Justice Sindhu Sharma, for information and with the request that the case files be sent to the concerned transferee Courts.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
4. Secretary and Bench Secretary to Hon'ble Mr. Justice Puneet Gupta.
5. Secretary and Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani.
6. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohd. Akram Chowdhary.
7. Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.
8. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court and for making other necessary arrangements.
9. Shri Tajamul Hussain, I/C Development Team, for information and further necessary action.
10. Notice boards.
11. Office file.

Registrar Judicial